

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 430**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

NATURAL CALAMITIES IN UTTARAKHAND

430. SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI SUBRAT PATHAK:

SHRI RAVINDRA KUSHWAHA:

SHRI BIDYUT BARAN MAHATO:

SHRI SUDHEER GUPTA:

SHRI SHRIRANG APPA BARNE:

SHRI PRATAPRAO JADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that Uttarakhand and other parts of the country recorded high rainfall in the month of October, 2021;

(b) if so, the details thereof and the reasons for the same;

(c) the details of the total number of casualties of tourists and locals due of this untimely rain and flood;

(d) whether the Government has sent any team to the rain-ravaged areas of these States to assess the damage caused due to incessant rain and if so, the details and the findings of the team;

(e) whether the Government has declared any financial assistance to the kith and kin of locals and visiting tourists who lost their life and property in the flood; and

(f) whether the Government has announced any financial package for the State to counter the damage done due to rain and flood and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

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(a) to (d): As per information received from India Meteorological Department (IMD), interaction between the western disturbance and strong lower level easterlies associated over South Madhya Pradesh led to extremely heavy rainfall activity over Uttarakhand and over west Uttar Pradesh on 17th and 18th October, 2021.

The State Government of Uttarakhand has reported loss of 72 human lives due to abnormal high rainfall between October, 17 and 19, 2021. The Government of India has constituted an Inter-Ministerial Central Team (IMCT) for on the spot assessment of damage due to heavy rains in the month of October, 2021 in the state of Uttarakhand, which visited the State on 22-24, October,2021. On receipt of IMCT report, additional financial assistance is considered, as per the established procedure.

(e) & (f) : The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an

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IMCT. The financial assistance from SDRF/NDRF is provided by way of relief and not for compensation of loss suffered/claimed. Distribution of the relief, as per Government of India approved items and norms of expenditure from SDRF, to the affected people on the ground, is the responsibility of the State Government concerned.

The Government of India has already released, in advance, both the installments of Central Share of SDRF for the year 2021-22 amounting to Rs. 17,747.20 crore to the all states, including Rs. 749.60 crore, to the State of Uttarakhand.
